(c) the details of infrastructural facilities required for opening a Kendriya Vidyalaya as per norms:

(d) whether Dibrugarh District Administration has since committeed- to provide the required facilities for opening a Kendriya Vidyalaya at Dibrugarh: and

(e) if so, by when and if not, whether Government propose to take up the matter with the district administration afresh?

THE MINISTER OF STATE IN THE MINISTERY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) and (b) The requisite»information is given' in Annexure [see Appendix 175,

Annexure No. 65]. (c) As per norms prescribed by

Kendriya Vidyalaya Sangathan, the sponsor has to provide 15 acres of suitable land and temporary accommodation free of cost in addition to provision of residential accommodation to atleast 50% of the staff, till the Kendriya Vidyalaya Sangathan constructs its own buildings.

(d) No, Sir.

(e) Kendriya Vidyalaya Sangathan has taken necessary action for conducting a feasibility study in consultation with the District Administration, on a proposal received by the Sangathan, for opening of a Kendriya Vidyalaya in Dibrugarh.

Import of Bulk Drugs and Intermediates

2699. SHRI RAJANI RANJAN SAHU:

SHRI GOVIND RAM MIRI:

Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether it is a fact that companies like Hoechst, Roussel, German Remedies, Rhone Poulanc and Glaxo have resorted to massive transfer of foreign exchange to their connected parties through over invoicing and under-invoicing;

(b) the bulk drugs and intermediates imported by them sourcewise, quantitywise and valuewise during the last three years, yearwise; (c) the prices of same/identical imports from other sources and the main importers; and

(d) whether it is also a fact that their prices of a number of products are much higher than the prices of Indian Companies; if so, the details thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI EDUARDO FALEIRO): (a) The Government have not come across any specific material which could indicate and substantiate overinvoicing and underinvoicing.

(b) and (c) Imports of drugs by individual companies are not monitored. Prices of imported commodities are dependent upon various factors prevailing in the international market like price in the country of origin, exchange rate of fluctuations, size of consignment, terms of credit etc.

(d) Prices of formulations based on bulk drugs under price control only are fixed by the Government after scrutiny of individual applications and only in cases of such packs where Government fixes ceiling prices such prices have to be followed by one and all. In regard to formulations not under price control individual companies are free to determine their own prices. These provisions are applicable equally to all the companies.

Zonal Training Centre at Gwalior

2700. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred question 570 given in the Rajya Sabha on 1st December, 1995 and state the justification of setting up only one Zonal Training Institute at Gwalior?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION & DEPARTMENT OF CULTURE) (KUMARI SELJA): The Zonal Training Institute at Gwalior is . only one of the five Institutes that the Government of India have decided to open for the employees of Kendriya Vidyalaya Sangathan.